

[*Translation*]**Leprosy Eradication**

482. SHRI SIMON MARANDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the assistance provided by the Union Government under the National Leprosy Eradication Programme during each of last three years;

(b) the number of leprosy patients rehabilitated under the programme in Bihar during each of last three years; and

(c) the time by which the disease is proposed to be eradicated from the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The details of assistance provided by the Government under National Leprosy Eradication Programme during the last three years are as under:-

<i>Year</i>	<i>Rs. in lakhs</i>
1990-91	2225.54
1991-92	2208.14
1992-92	3338.02

(b) 6.41,723 cases have been discharged as disease cured in Bihar upto the end of March, 1993. Adequate medical rehabilitation services are available to the needy leprosy patients. No separate data on the number of rehabilitated patients are collected.

(c) The National Leprosy Eradication programme aims to achieve elimination of

leprosy by 2000-AD which would mean that the prevalence rate would be brought down to less than one per 10,000 population.

[*English*]**Grants to NGOS in Kerala**

483. PROF. (SMT.) SAVITHRI LAKSHMANAN: Will the MINISTER of WELFARE be pleased to state:

(a) the number of applications received for grant of financial assistance from the various voluntary organisations from Kerala since 1.4.1991 till date;

(b) the number of applications cleared and sanctioned the financial assistance;

(c) the number of applications pending for want of clarification; and

(d) the time by which these are likely to be cleared?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a). 228

(b) 165 cleared and 16 rejected.

(c) 47.

(d) It is difficult to indicate time limit for final disposal of all pending cases as they can be considered only when the proposals are complete in all respects and state government recommendations are also available.

[*Translation*]**Demand and Supply of LPG**

484. SHRI PRABHU DAYAL KATHERIA :
SHRI BIR SINGH MAHATO :
SHRI RAMCHANDRA VEERAPPA :

Will the MINISTER of PETROLEUM AND NATURAL GAS be pleased to state: *[English]*

(a) the number of persons on the waiting list for LPG connection in the country at present;

(b) the LPG required to meet the demand of consumers in 1993-94;

(c) the total quantity of LPG produced during this period;

(d) the measures being adopted by the Government to bridge up the gap between demand and supply,

(e) whether the Government are importing LPG gas at present; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) As on 1.1 1994, there were 113.2 lakh persons on the waiting list in the country.

(b) The LPG required to meet the demand of the LPG customers of public sector oil companies including inventory during 1993-94 is expected to be 3086 TMT.

(c) The quantity of LPG likely to be produced in the country during 1993-94 is 2690 TMT.

(d) Higher LPG supply is planned by increasing the capacity of existing sources, putting up new plants and augmenting the supplies through imports.

(e) Yes, Sir.

(f) The quantity of LPG likely to be imported by the public sector oil companies during the year 1993-94 is 396 TMT.

Closure of Cath Lab

485. SHRI TARA SINGH:
SHRI TARA CHAND
KHANDLWAL:
SHRI V. SREENIVASA
PRASAD:

Will the MINISTER of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the GOVERNMENT has been drawn to news-item captioned "Government stalls functioning of hospital labs" appearing in the Statesman dated January 24, 1994;

(b) if so, whether the cath lab set up in the Dr. Ram Manohar Lohia hospital has been closed down;

(c) if so, the reasons therefor; and

(d) the expenditure incurred in setting up the lab?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes Sir.

(b) and (c). The Cath Lab will be commissioned by appointing cardio-therocic surgeon as early as if possible.

(d) The total cost of the cath Lab is Rs. 1.35 crores.

Barter System in M.P.

486. SHRIMATI DIPIKA H. TOPIWALA:
Will the MINISTER OF WELFARE be pleased to state

(a) whether the Union Government are aware that the barter system is still prevalent in the distant tribal areas of Madhya